

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 648/ND/2018

In the matter of :

Mr. Sudhir Gupta

.. PETITIONER

Vs.

Edward Keventer (Successor) Pvt. Limited

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 07.8.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

For the Petitioner /Op. Creditor : Mr. Piyush Singh, Mr. B. Patnaik, Ms. Pranita
Shekhar , Mr. Manish Dhir, Mr. Varun Tandon, Advocates
For the Respondent/Corporate Debtor : Mr. Rajiv Nayar, Sr. Advocate, Mr. Kartik Nayar,
Advocate with Ms. Meghna Mishra, Mr. Dheeraj P. Deo,
Ms. Aishwarya Mohapatra, Advocates

ORDER

Learned Counsel for the parties are present. In view of the statements given by both the parties that the matter is in the process of settlement, this petition is posted on 04.9.2019. No further adjournment will be granted.

Post the matter on 04.9.2019 at the top of List "For Reporting settlement".

- Sol -

(K.K. VOHRA)
MEMBER (TECHNICAL)

- Sol -

MEMBER (JUDICIAL)

Surjit